

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IA 928/2024 in C.P.(IB)107/MB/2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.04.2024**

NAME OF THE PARTIES: **VIKAS PURUSHOTAMLAL SARAF V/s**
SOUTH INDIAN BANK LIMITED

Section 60(5) & 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 928/2024 in C.P.(IB)107/MB/2024

- 1) Mr. Rohit Gupta, Ld. Counsel for the Petitioners and Mr. Ayush Rajani, Ld. Counsel for the Respondent are present.
- 2) Interlocutory Application filed by the Intervenor is still not listed on Board. Stand over to 14.05.2024, for further consideration and hearing.
- 3) Directions ordered in Para No. 5 passed by this Bench *vide* its Order dt. 07.03.2024, shall remain in force till the next date of hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare